No. PFG(1118)/2017-Ad.l
भारत गवर्नर्मेंट/Government of India
कर्मचारी कार्य मंत्रालय/Ministry of Corporate Affairs

‘A’ Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 12 December, 2018

OFFICE ORDER

In terms of DoPT’s OM No.24/1/2016-EO(MM-I) (Pt.) dated 05th December, 2018, the post of Private Secretary (at Deputy Secretary level) to the Minister of State for Corporate Affairs and Law and Justice (Shri P.P. Chaudhary) presently held by Shri Abhinav Gupta, IRS (C&CE:2004) under Central Staffing Scheme is re-designated as Private Secretary (at Director level) w.e.f. the afternoon of 05th December, 2018 on his assumption of charge, on co-terminus basis with the Minister, as a measure personal to him.

2. He counts his central deputation tenure w.e.f. 04.04.2014.

( Riazul Haque)
Under Secretary to the Govt. of India

1. Shri. Abhinav Gupta, PS to MOS.
2. PS to CAM.
3. Office of Secretary/AS/DGCoA/JS(AA)/JS(K)/JS(G)/EA/Adv. (Cost)/DDG(Stats.)/DIIs.
4. The Pay and Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, New Delhi
5. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies)
6. General Branch/Library/Vigilance/e-Governance Cell.
7. Shri J. Srinivasan, Director, Office of the Establishment Officer, Department of Personnel & Training, North Block, New Delhi
8. The Secretary, Department of Revenue, Ministry of Finance, North Block, New Delhi – 110 001.
9. e-Governance cell to place it on MCA website under the ‘New Appointments’ column.
10. All other officers/Sections in the Ministry of Corporate Affairs.
11. Hindi Section for translation.